

Contempt Petition No. 19/91,
filed on 13/3/91.

12/3/91

Notices are issued
to the all Respondents
on 13-3-91
(By Hand)
NBS
13-3-91

C.P.A/91 Date 13.3.91

Heard Mr. Vidwans for the
applicants. He states that
a copy of the C.P. is served
on the respondents.

Keep the case for
orders on 19-3-91 at Nagpur.

DASTI

T. C. P. (T. C. P. Beldy) (M. Y. Prichar) M(A)

Dated: 19.3.91 - Camp Nagpur

- 1- Applicant by Mr. Vidwans. Mr. R. Darda for the alleged ~~contempt~~ ^{concerns}.
2. on scrutiny of the application, we find that it is not in order. Mr. Vidwans undertake to file an application for ~~the~~ amendments of the contempt application.
3. Considering the position, we allow his prayer. Adjourned ^{for} hearing to 25-4-1991 at Nagpur.

P. S. Chaudhuri
(P. S. Chaudhuri)
M(A)

A. P. Bhattacharya
(A. P. Bhattacharya)
M(A)

(4)

Dated: 25-4-91 : Camp at Nagpur

Applicants by Mr. V.V. Vidwans.
Respondents by Mr. Ramesh Darda.

Mr. Vidwans files a pursis submitting that the applicants are not in a position to give the name of ^{any} individual whom they can allege as being guilty of contempt.

In view of this position C.P. (9/91) is rejected as not maintainable.

T. C. R.
(T.C. Reply)
M(J)

P. S. Chandhri
(P.S. Chandhri)
M(A)

order/Judgement despatched
to Applicant/Respondent(s)
on 14.5.91.

6/7/91.